

HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM.III/255/2016-JudI./55

Dated Shillong the 28th December, 2024

It is hereby notified for the information of all concerned that pursuant to this Registry's Notification No.HCM.III/255/2016-JudI./53 dated 16.12.2024, Division Bench comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee will sit on Monday, the 30th December, 2024 in Court No. 2 at 11:00 AM to take up urgent matters from the list and determination of Division Bench.

By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-JudI./55-A Dtd Shillong the 28th December, 2024

Copy to:-

1. The Registrar—cum—PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information
6. The Registrar (Administration), High Court of Meghalaya, Shillong for kind information.
7. The Registrar (Judicial Service)-cum-CPC, High Court of Meghalaya, Shillong for kind information.
8. The P.S to Advocate General / Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
9. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
10. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
11. All Officers and staff of Judicial Section including Filing Section with a direction to attend office on 30.12.2024.
12. All Court Officers for information and necessary action.
13. All Court Masters concerned for information and necessary action
14. The System Analyst, High Court of Meghalaya, Shillong for uploading on the Official Website.
15. Notice Board.
16. Office File


JOINT REGISTRAR (LISTING)

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28/12/2024